- (c) The Report submitted by the Batuk Singh Committee is under consideration of the Government. Until orders are issued on the recommendations, the report is being treated as confidential.
 - (d) No post is lying vacant since 1963.
- (e) The amount earmarked for construction of quarters has been fully utilised.]

DEVELOPMENT OF HAUZRANI VILLAGE IN SOUTH DELHI

*488. SHRI S.A. KHAJA MOHIDEEN: Will the Minister of WORKS AND HOUS-ING be pleased to refer to the reply to Unstarred Question No. 1546 given in the Raiya Sabha on the 13th December, 1972 and state:

- (a) the year upto which the 'Old Abadi' had been taken into consideration under the development plan for urbanised village Hauzrani in South Delhi;
- (b) the extent to which the said plan has been implemented so far; and
- (c) the total area, if any, that has got to be vacated on account of implementation of this development; and
- (d) the amount allocated for development of the above area and the amenities sought to be provided during the year 1973-74?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI): (a) 1st September, 1962 i.e. the date of commencement of the Master Plan for Delhi.

(b) The development plan prepared by the Delhi Development Authority was sent to the Municipal Corporation of Delhi for approval and implementation. The Corporation is putting up the plan to their Standing Committee for approval.

- (c) The development plan covers 16.78 acres. Out of this, 7.03 acres is earmarked for community facilities like roads, lanes, nursery school etc. For providing these facilities, few structures outside the old abadi, will be affected and will require removal. No structures will be affected in the remaining area of 9.75 acres.
- (d) As the plan has not yet been approved, the Corporation has not made specific provision for this village in 1973-74.

FAMILY PLANNING SCHEMES

*489. SHRI THILLAI VILLALAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether any special schemes were adopted in the field of Family Planning in the year 1972; and
 - (b) if so, results achieved thereby?

THE MINISTER OF HEALTH AND FAMILY PLANNING (SHRI R.K. KHA-DILKAR): (a) Yes, a special scheme of holding Mass Vasectomy Camps was adopted under the Family Planning Programme during the year 1972.

(b) Under the scheme, over 17 lakh operations have been performed till 7th March, 1973.

SLUM CLEARANCE IN DELHI

*490. SHRIMATI SAVITRA BEHEN: Will the Minister of WORKS AND HOUS-ING be pleased to state:

- (a) whether any schemes for slum clearance/improvement in Delhi have lately been submitted to Government for implementation during the ensuing year;
 - (b) if so, the details and cost thereof; and
- (c) whether the same have been approved by Government?